

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 410/93
T.A. No.

DATE OF DECISION 13-10-1993

Shri Chandrakant. J. Upadhyay Petitioner

Shri A.M. Raval Advocate for the Petitioner(s)

Versus

Union of India and Others Respondent

Shri Akil Kureishi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman.

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

5/No

Chandrakant J. Upadhyay
Kendriya Vidyalay
Gayatri Road, Himatnagar,
District Sabarkantha

Applicant.

Advocate Shri A.M. Raval

Versus

1. Kendriya Vidyalay
Notice to be served through
the Principal, Gyatri Road,
Himatnagar, District Sabarkantha

Respondent.

Advocate Shri Akil Kureshi

ORAL JUDGEMENT

In

Date: 13-10-1993.

O.A. 410 of 1993

Per Hon'ble Shri N.B. Patel Vice Chairman.

Conceding that this Tribunal has no jurisdiction to entertain the application against Kendriya Vidyalay and stating that the applicant has already filed a Special Civil Application before the High Court of Gujarat, Mr. Raval seeks permission to withdraw this application. Permission granted. Application stands disposed of as withdrawn. No order as to costs.

2. In the peculiar circumstances of the case, the order of status quo to continue till 19-10-1993 and thereafter it will automatically stand vacated. It may be mentioned that

Mr. Kureshi, states that the applicant is already terminated before the service of the status quo order.


(V. Radhakrishnan)
Member (A)


(N.B. Patel)
Vice Chairman.

*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD

Application No. CA/410/93 of 199

Transfer Application No. _____ Old Writ Pet. NO. _____

C E R T I F I C A T E

Certified that no further action is required to be taken
and the case is fit for consignment to the ~~Recd - Room~~ (Decided).

Dated : 28/10/93

Counter ~~dated~~ :

Shafiq / 10-11-93

Section Officer/Court Officer

Sign. of the dealing Assistant.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT AHMEDABAD BENCH

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CAUSE TITLE

07/4/93

OF 19

NAMES OF THE PARTIES

C. J. Upadhyay

VERSUS

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